

Eighth Quarterly Report submitted by the State of Sikkim in compliance with Order dated 12.09.2019 passed in O.A. No. 606/2018 in the matter of Municipal Solid Waste Management Rules, 2016.

The present report i.e., the 8th quarterly report now being submitted relates to the progress made in the above said matter between the period of **January 2021 to March 2021.**

- 1) Submission of report on status of waste management including solid waste management to the Chief Secretary of Sikkim.
- 2) Submission of District Environment Plan (DEP) of East Sikkim to Central Pollution Control Board (CPCB) for further review and suggestions. The DEP of other districts are being reviewed by Forest and Environment Department.
- 3) SPCB-Sikkim has prepared a research proposal titled “ Assessment of pollution load of streams running through some of the urban areas on the left bank of watershed area of Maneykhola and Ranichu and source apportionment of the same” with the objectives to obtain a database of pollution and thereby provide basis for focused water pollution abatement Action Plan for concerned Departments. This research shall be headed by two Expert members of the Board in collaboration with the Central University, Sikkim.
- 4) Co-ordination meeting with Rural Development Department to discuss compliances as per SWM Rules 2016 in rural areas. The construction of Resource Recovery Centres in 16 blocks out of 32 blocks have been completed and are functional. The matter of non-availability of land in rest of 16 blocks are being discussed and being taken up with respective agencies. Bye-laws have been framed and are being implemented in 16 model GPUs . The rest of GPUs are also following the lead of model GPUs.
- 5) Regular co-ordination meeting with Central Monitoring Committee under Ministry of Jal Shakti with regard to progress made in solid and liquid waste management in the State.

- 6) River Rejuvenation Committee designated as State Nodal Agency for restoration of water bodies vide Notification No. 205/GoS/F&ED/SECY dated 21.01.2021 in compliance to Hon'ble NGT order dated 18.11.202 in OA No. 325/2015.

The Nodal Agency held its first meeting on 28.01.2021 with District Magistrates to discuss on current status and various issues related to restoration of water bodies in the State.

- 7) 'Waste to Energy' symposium held by Urban Development Department (UDD) on 09.02.2021 under the chairmanship of Hon'ble Minister, UDD and attended by Hon'ble MLA (Martam-Rumtek), Secretary, UDD and other officials wherein various firms presented different proposals for 'Waste to Energy'.

- 8) Training of Administrative Head of New STNM Hospital, District Hospitals, CHCs, PHCs and Doctors, Nurses and officials/staff under Health and Family Welfare Department on Bio-Medical Waste Management was conducted w.e.f 18.03.2021 till 24.03.2021. The training was imparted by Resource Persons from CPCB and SPCB-Sikkim.

The objective of the programme was to train the senior medical officials as trainer so that they could impart training to their sub-ordinate officers and staff for effective management of the BMW and securing compliance thereof. The training programme was divided into three sections viz. techno-legal aspect of the BMW management, second session covering hands-on training on each stages of intramural waste handling, treatment, management and disposal followed by third session consisting of interactive session.

